

Prime Minister Rozgar Yojana

1001. SHRI SOMJIBHAI DAMOR : Will the Minister of FINANCE be pleased to state :

(a) whether some cases of self employment under Prime Minister Rozgar Yojana are pending since 1993 due to communication gap between Directorate of Industries, Delhi and the banks;

(b) if so, the details thereof;

(c) the steps proposed to be taken to streamline the working of both the agencies to provide financial assistance to the applicants under PMRY in a stipulated period;

(d) the number of applications returned by the banks to the Directorate of Industries, Delhi stating reasons for rejection during the above period bank-wise ; and

(e) the steps taken to ensure that the loan applications are not rejected on flimsy grounds?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) and (b). As per the reports received from the Office of the Commissioner of Industries, Govt. of National Capital Territory of Delhi, they have no such applications pending with them under Prime Minister's Rozgar yojana (PMRY). All the applications under PMRY received by the Office of the Commissioner of Industries have been screened and eligible applications sponsored to the banks for sanctioning/disbursement of loans. Some of the applications sent to the banks are however being returned from time to time for diverting to other banks or for some clarification. Such applications are sent back after reallocation of the banks and giving clarification where required. This is a continuous process.

(c) The State Govts. were asked to sponsor all the eligible applications to the banks equal to their target by the end of September and equal to double their target by December, 1995. RBI guidelines on time periods for disposal of cases depending upon their amount exists.

(d) and (e). As per the reports received from the Office of the Commissioner of Industries, NCT of Delhi, banks have rejected 3,303 applications during 1995-96 upto 31.1.1996. No information has been furnished for the year 1993-94 and 1994-95. The main reasons for rejection of applications as reported by that office, among others, are applicant not turning up for availing loan, applicant being ineligible and the projects not being viable/bankable etc.

Preservation of Taj Mahal

1002. SHRI TARA SINGH :

SHRI PRABHU DAYAL KATHERIA :

Will the Minister of FINANCE be pleased to state :

(a) whether the Asian Development Bank propose to render \$ 500 million assistance for preservation of the Taj Mahal and other important historical monuments in the country;

(b) if so, whether the Government have drawn out plans for utilisation of the ADB's assistance for the said purpose; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL) : (a) to (c). The Asian Development Bank have approved a technical assistance to provide a comprehensive assessment of the current environmental situation in the Agra, Mathura, and Ferozabad districts recommend appropriate mitigation measures for improvement, and formulate a Project for sustainable development of Agra, Mathura and Ferozabad district with particular reference to environmental protection, energy conservation and economic and social impact.

Further course of action with respect to ADB related loan assistance will depend on the reports arising out of the above technical assistance.

[Translation]

Telephone Facilities

1003. SHRI DHARMANNA MONDAYYA SADUL : Will the Minister of FINANCE be pleased to state :

(a) whether some Government employees belonging to certain categories are provided with residential telephone facilities;

(b) if so, the details thereof;

(c) whether the officers of the Under Secretary Grade are not provided with such facilities;

(d) if so, the reasons therefor;

(e) whether such officers are entitled for reimbursement of private telephone bills;

(f) if so, the details thereof; and